

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.09.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma-RP
2.	Comp. App. (AT) (Ins) No. 726 & 728 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd.	Ashish Upadhayay	Manish Parmar
3.	Comp. App. (AT) (Ins) No. 750 of 2021 & I.A. No. 1991 of 2021	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	
4.	Comp. App. (AT) No. 87 of 2021	Sumangal Press Pvt. Ltd. & Ors. Vs. Jayanand Salgaonkar	Aaditya Pande	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	Gautam Khazanchi-R1 Ruchi Kohli-R2 Garima-Intervenor Pradyuman Kaistha
6.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	
7.	Comp. App. (AT) (Ins) No. 563 of 2021	MarinaIndia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	Abhimanyu Bhandari
8.	Comp. App. (AT) (Ins) No. 567 of 2021	Equilibrated venture CFlow Pvt. Ltd. Vs. Sipul Enterprises Ltd. & Ors.	Namit Suri	

9.	Comp. App. (AT) No. 67 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	Abhishek Chhajed	
10.	Comp. App. (AT) No. 68 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	CS Abhishek Chhajed	

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
12.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.  <b>With</b>	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
13.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Birander Singh-R1
14.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar Gauraj Shah Yogesh Bothra
15.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruman Shah	Vikrant N Goyal P S Singh-COC

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Registrar